

प्रधान मंत्री का निवास स्थान

*३ { श्री म० सा० द्विवेदी
श्री रघुनाथ सिंह
श्री जगत शर्मा
श्री विमल निज

क्या निर्धारित, आवास और सम्बरण मंत्री यह बताने की कृपा करेंगे कि प्रधान मंत्री के लिये नया मकान बनाया जा रहा है उसके व्यय का क्या अनुमान है ?

निर्धारित, आवास और सम्बरण मंत्री (श्री जगत शर्मा) मकान का नकशा और व्यय का अनुमान अभी निश्चित नहीं किया गया है।

Shri B. S. Murthy: Sir, the answer may be given in English also

Mr. Speaker: The Minister will kindly give the reply in English also

Shri Anil K. Chanda: The plan and estimate have not yet been finalized

श्री म० सा० द्विवेदी: क्या मैं जान सकता हूँ कि जो यह नया मकान बनाया जा रहा है जिसमें प्रधान मंत्री महोदय अभी रहते हैं, इस दोनो के मूल्यों में क्या कमी पड़ेगी, और अगर प्रधान मंत्री महोदय दूसरे मकान में चले जायेंगे तो खर्च में क्या कमी हो जायगी

Mr. Speaker: The cost has not yet been estimated. How can he make a comparison?

श्री म० सा० द्विवेदी: जदा तक मेरा क्याल है यह मकान इस लिए बनाया जा रहा है कि उपर उपर कुछ मिनश्यता होगी—खर्च में कुछ कमी होगी—और अगर ऐसा न सोचा जाता, तो नया मकान बनाने का सुझाव ही न आता। इसीलिए मैं यह जानना चाहता हूँ कि नए मकान का मूल्य क्या होगा और खर्च में क्या कमी होगी।

प्रधान मंत्री तथा बौद्धिक कार्य मंत्री (श्री जवाहरलाल नेहरू) इस सवाल का जवाब देकर एक घण्टे बिके में तो नहीं

दिया जा सकता है। इस का यह एक जरूरी हिस्सा है कि खर्च में कमी होगी, लेकिन यह खर्च की कमी सीधे ही नहीं होगी, बल्कि इस के फलाना जो और इस्तराजत होते हैं, उन में बहुत कमी होगी। मसलन बाबू मकानों के लिए जो मिक्योरिटी इन्तजाभात होने है, वे बहुत भारी होते हैं, उन में बहुत कमी हो सकती है। चुनावों में मिला कर खर्च में बहुत कमी होने की उम्मीद है। लेकिन खर्च के सबाल के अनावा और बजुहात से भी यह मुनासिब समजा गया कि प्रिम्स मिनिस्टर के लिए एक छोटा मकान बनाया जाये।

Property of Poet Tagore in East Bengal

*4. Shri Radha Raman: Will the Prime Minister be pleased to state

(a) whether Government have received any reply from Pakistan Government regarding the reported acquisition and disposal by auction of the ancestral property of Poet Tagore in East Pakistan, and

(b) if so, the nature of the reply received?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) No, Sir. The Branch Secretariat of the Minister for Minority Affairs at Calcutta, who took up the matter with the Pakistan Branch Secretariat at Dacca, in February, 1957, are still awaiting a reply

(b) Does not arise

Shri Radha Raman: May I know whether the Government of India, while seeking a reply from the Pakistan Government, have suggested that this property should be acquired for a specific purpose and should be utilised for a specific purpose being very sacred for the Indians?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sometime back, the Chief Minister of East Pakistan passed

through Delhi and he himself expressed the opinion that this property should be acquired by the Pakistan Government and converted into a national museum. He was generally informed by the Santiniketan authorities that in such a case they would receive every help from Santiniketan.

Shri A. C. Guha: May we assume from the reply of the Prime Minister that there is no danger of that house being auctioned to some private party for some private use and that it will be preserved for public use either by the Pakistan Government or the Government of India?

Shri Jawaharlal Nehru: How can we give an assurance. I have merely stated what the Chief Minister of East Pakistan told us and it is for him to give an assurance or not.

Shri H. N. Mukerjee: Since the East Pakistan shares with India her sense of the value of the legacy of Tagore, shall we make some friendly approaches to make sure that the relics associated with the poet's life in East Pakistan are looked after, particularly in view of the celebrations of the poet's birth centenary we are going to have in 1961?

Shri Jawaharlal Nehru: That is exactly what is being done and will continue to be done.

Shri A. C. Guha: May we at least ask the Prime Minister to give us some idea as to the attitude of the Government of India in case the Pakistan Government wants to dispose it off to private parties? Would the Government intervene to take it over for the Government of India?

Shri Jawaharlal Nehru: It is a hypothetical question. Obviously, in dealing with a foreign country, the Government of India has to take into consideration many factors.

Mr. Speaker: Next question.

Shri A. C. Guha: The Government of India can at least make an offer to the Pakistan Government that it is ready to purchase the house.

Plantation Inquiry Commission

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*5. { **Shrimati Parvathi Krishnan:**
Shri T. B. Vittal Rao:
Shri Maniyangadan:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 129 on the 17th May, 1957 and state:

(a) whether Government have since taken a decision with regard to the Report of the Plantation Inquiry Commission; and

(b) if so, what are the main recommendations accepted and whether any action has been initiated in this regard?

The Minister of Commerce (Shri Kanungo): (a) and (b) Government's decisions on the Plantation Inquiry Commission's report on the tea industry have been announced in a Resolution published on the 1st July, 1957. Reports on Coffee and Rubber are still under examination.

Shri Punnoose: Is it a fact that these recommendations were examined by the Tea Board and that many of them were approved and is it a fact that even those approved recommendations were rejected by the Government?

Shri Kanungo: The recommendations were discussed by the Tea Board. They run into more than 150 items. Various Ministries discussed them and the Resolution of the Government of India has been published.

Shri V. P. Nayar: Could we know how many such recommendations have been rejected and for what reasons?

Shri Kanungo: Giving the reasons will take a long time. Roughly, 28 recommendations have not been accepted.